

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2393  
ANSWERED ON:23.07.2004  
FRAUD IN DENA BANK  
Gandhi Shri Pradeep

**Will the Minister of FINANCE be pleased to state:**

- (a) whether an incident of fraud had taken place in Dena Bank branch located in the Chowki Block of district Rajnandgaon in Chhattisgarh;
- (b) if so, the details thereof; and
- (c) the number of persons arrested in this connection and the action taken against them?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a), (b) & (c) : Dena Bank has reported that a fraud of Rs.3.18 crores was perpetrated at Bank's Ambagarh Chowki branch, Rajnandgaon in the year 2000. Fraud was committed by staff members of the Branch by misappropriation of cash received across the counter, by issuance of fake term deposit receipts and spurious loan accounts against term deposits. Bank has also reported that one staff member of the branch was arrested by Central Bureau of Investigation and released on bail as per the order of the Court. Bank had instituted departmental action and dismissed five employees of the branch, who were found accountable, from Bank's service in October, 2001.